

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 18/SM/2015**

Subject :Suo-Moto petition in the matter of declaration of commercial operation of Units 20 to 50 of Mundra Ultra Mega Power Project developed by Coastal Gujarat power Limited.

Date of hearing : 11.12.2018

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member

Respondent : Coastal Gujarat private Limited (CGPL) and Others

Parties present : Shri C.S.Vaidyanathan, Senior Advocate, CGPL  
Shri Abhishek Munol, Advocate, CGPL  
Shri Kunal Kaul, Advocate, CGPL  
Shri M. G. Ramachandran, Advocate, GUVNL  
Ms. Anushree Bardhan, Advocate, GUVNL  
Shri Sitesh Mukherjee, Advocate, WRLDC  
Shri Divyanshu Bhatt, WRLDC  
Ms. Divya Chaturvedi, Advocate, B&V S  
Shri Saransh Shaw, Advocate, B&V  
Ms Parichita Chaudhary, Advocate, PSPCL  
Shri Anand K.Ganeshan, Advocate, PSPCL  
Shri Shri S. K. Sahoo, CGPL  
Shri Anik Kumar, Energy Watchdog

**Record of Proceedings**

Learned senior counsel for CGPL, learned counsels for the Respondents and the representative of Energy Watchdog submitted that they have already filed their submissions and there is no requirement for further arguments and order may be passed based on the documents available on record.

2. The Commission reserved the order in the Petition.

**By order of the Commission**

Sd/-  
**(T. Rout)**  
**Chief (Law)**